

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

(28) CP(IB)-4307(MB)/2018

CORAM:

SHRI M.K. SHRAWAT

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 05.03.2019

NAME OF THE PARTIES:

Mr. Sanjay Hasmukhbhai Shah

v/s.

M/s Satra Property Development

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

ORDER

1. The Learned Representative of the Petitioner is present.
2. This Petition has come up for the first time. None present from the side of the debtor. The consent of the IRP yet to be filed. Directed to serve another notice and place on record the Affidavit of Service with Tracking Record.
3. The matter is adjourned to **03.06.2019**.

Sd/-

M.K. SHRAWAT
Member (Judicial)

05.03.2019
Aah=